GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1473 ANSWERED ON:13.12.2013 ENVIRONMENTAL IMPACT ASSESSMENT FOR GREEN POWER Panda Shri Baijayant

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to conduct environmental audit/impact assessment of renewable energy projects in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b)&(c): Renewable Energy Projects are normally environmentally benign in nature and as per the schedule of Environmental Impact Assessment (EIA) notification 2006 (as amended from time to time) are generally exempted from Environmental Clearance (EC). However, prior EC is required for hydroelectric power projects and biomass power projects of capacities over 25 MW and 15 MW respectively.